

# **ACCESSION LIST**



**(March, 2023 - March, 2024)**

**NATIONAL HUMAN RIGHTS COMMISSION**

**Documentation Centre (E-Library)**

**A list of Books added to the Library during March, 2023 to March 2024 is placed below for kind perusal.**

<b>Sl. No.</b>	<b>Author</b>	<b>Title</b>	<b>Year</b>
1.	Gupta, Deepak	<b>Steel Frame: A History of the IAS</b> Acc. No. 18840, New Delhi: Lotus Collection, 351.75 GUP P22 (C43-C48)	2022
2.	Nayar, Kuldip	<b>Beyond the Lines: An Autobiography</b> Acc.No. 18841, New Delhi: Lotus Collection, 92(NAY) NAY P12 (B104-B110)	2012
3.	Ranjan, Piyush	<b>Indradhanush ke Kitne Rang (in Hindi)</b> Acc. No. 18842, New Delhi: Prabhat Prakashan, 8-1 RAN P22 ( B43-B44)	2022
4.	Rao, Nirupama	<b>Fractured Himalaya: India, Tibet, China</b> Acc. No. 18843, Haryana: Penguin Books, 8-94 RAO P22 (B102-B103)	2022
5.	Abhayanand	<b>Unbounded: My experiments with law, physics policy and super 30</b> Acc. No. 18843, NEW DELHI: Rupa Publications India Pvt. Ltd, 92(ABH) ABH P22 (B104-B110)	2022
6.	Mulla	<b>Code of Civil Procedure 12<sup>TH</sup> edition (In 3 Volume)</b> Acc No. 18845-47, Gurgaon: Lexis Nexis, 347.9(54) MUL P22 (C19-C24)	2021
7.	Sarkar	<b>Code of Civil Procedure 13th edition (In 2 Volume)</b> Acc. No. 18848-49, Gurgaon: Lexis Nexis, 347.9(54) SAR P22 (C19-C24)	2022
8.	Ratanlal & Dhirajlal	<b>Code of Criminal Procedure, 22<sup>nd</sup> edition</b> Acc. No. 18850, Gurgaon: Lexis Nexis, 343.1(54) RAT P22 (C94-C99 )	2022
9.	Sarkar	<b>Law of Evidence: In India, Pakistan, Bangladesh, Burma, Ceylon, Malaysia &amp; Singapore 12<sup>th</sup> edition (In 2 Volume)</b> Acc.No.18851-52, Gurgaon : Lexis Nexis, 347.94(54) SAR P23,( C27-C30)	2023
10.	Nelson, RA	<b>Indian Penal Code 13<sup>th</sup> edition (In 4 Volume)</b> Acc. No.18853-56, Gurgaon: Lexis Nexis, 343.2(54) NEL P23, C103-C108)	2023
11.	Malik	<b>Supreme Court on Human Rights and Civil Rights and Political, Social Individual and Economic Rights</b> Acc. No. 18857-58, Lucknow: E.B.C., 342.7(100) MAL P19, M(A25-A28)	2019
12.	Thakur, Dinesh S	<b>Truth Pill: Myth of Drug Regulation in India</b> Acc. No 18859, New Delhi: Simon & Schuster 351.761 THA P22 (C49)	2022
13.	Sharma, K L	<b>Healing the Pharmacy of the World</b> Acc.No. 18860,Tamilnadu: Notion Press Media Pvt. Ltd., 615.4 SHA P21 (B79-B84)	2021
14.	Bangia, Harshul	<b>The Real Estate (Regulation and Development Act) 2016 along with Delhi, Chandigarh, Punjab, Haryana Uttar Pradesh, Uttarakhand, and Rajasthan Rules and Landmark Judgments.</b> Acc. No.18861, New Delhi: Sumedha Publishing House,333 BAN P23 (D10)	2023
15.	Verma, Manish & Others	<b>Commentary on RERA The Real Estate (Regulation and Development) Act, 2016.</b>	2023

		Delhi: Whiteshmann Pub Co., 333 VER P23 (D100)	
16.	Eban, Katherine	<b>Bottle of Lies: Ranbaxy and the dark side of Indian Pharma</b> Acc. No.18863, New Delhi: Juggernaut Books, 351.761 EBA P22 (C49)	2022
17.	Church, William S	<b>Treatise on the Writ of Habeas Corpus Including Jurisdiction, False Imprisonment, Writ of Error, Extradition, Mandamus, Certiorari, Judgments, Etc. with Practice and Forms.</b> Acc, No.18864 Clark: Law book Exchange Ltd.,347.923 CHU P13 (C26)	2013
18.	Pattanaik, Devdutt	<b>Bahubali 63 Insights into Jainism</b> Acc.No.18865, Gurugram: Harper Collins Publishers, 294.35 PAT P23 (D89-D91)	2023
19.	Nariman, Fali S	<b>Before Memory Fades: An Autobiography</b> Acc.No.18866, New Delhi: Hay House, 92 NAR P12 (B104-B110)	2012
20.	Kumar, Ashok & Manocha, O P	<b>Cyber Encounters Cops' Adventures with Online Criminals.</b> Acc.No.18867, Gurugram: Penguin Random House, 8-32 KUM P23 (B99-B100)	2023
21.	Luthra, Tajender Singh	<b>Ek Naya Ishwar (HINDI)</b> Acc.No.18868, New Delhi: Vani Prakashan, 8-1 LUT P23 (B43-B44)	2023
22.	Sagar, Shailendra	<b>Khaki Aakhyaan (HINDI)</b> Acc.No.18869, Noida- (Utter Pradesh): Setu Prakashan Pvt. Ltd., 8-94 SAG P23 (B102-B103)	2023
23.	Borwankar, Meeran Chadha	<b>Madam Commissioner the Extraordinary Life of an Indian Police Chief.</b> Acc.No.18870, NEW DELHI: PAN, 8-94 CHA P23 (B102-B103)	2023
24.	Sharan, Tripurari	<b>Madhopur ka Ghar (HINDI)</b> Acc.No.18871, New Delhi: Rajkamal Prakashan Pvt. Ltd., 831 SHA P23 (B45-B49)	2023
25.	Pandya, Abhinav	<b>Terror Financing in Kashmir</b> Acc.No.18872, London: Rutledge Taylor & Francis Group, 323.28 PAN P24 (D115-D121)	2024
26.	Mazzucato, Mariana & Collington, Rosie	<b>Big Con: How the Consulting Industry Weakens our Businesses, Infantilizes our Governments and Warps our Economies.</b> Acc.No.18873, New Delhi: Penguin Random House, 65 MAZ P23 (B91-B92)	2023
27.	Sinha, Amarjeet	<b>Last Mile Turning Public Policy Upside Down</b> Acc.No.18874, London: Rutledge Taylor & Francis group, 330.19 SIN P24 (D126-D132)	2024
28.	Chinoy, Sujan	<b>World Upside Down</b> Acc.No.18875, Gurugram : Harper Collins publishers, 330.19 CHI P23 (D126-D132)	2023
29.	Singh, O P	<b>Crime, Grime &amp; Gumption Case Files of an IPS Officer</b> Acc.No.18876, Gurugram: Penguin Random House, 8-94 SIN P24 (B102-B103)	2024
30.	Gadre, Arun (Dr ) & Shukla, Abhay (Dr )	<b>Dissenting Diagnosis</b> Acc.No.18877, Gurugram (Haryana): Penguin Random House, 347.77.615.1 GAD P18 (C15)	2018
31.	Nath, Manoj	<b>Tales From Banana Republic</b> Acc.No.18878, India: Notion Press, 8-32 NAT P23 (B99-B100)	2023
32.	Mishra, J S	<b>Art of Joyful Living</b>	2023

		Acc.No.18879, New Delhi: Rupa, 215 MIS P23 (D83-D88)	
33.	Arya, Ved	<b>Book of Aspiration: Inspirational Memoirs from Social Leaders</b> Acc.No.18880, India: Notion Press com, 215 ARY P20 (D83-D88)	2020
34.	Sarangi, Mrutyunjay	<b>Fourth Monkey: A Collection of Short Stories</b> Acc.No.18881, India: Notion Press com, 8-32 SAR P23 (B99-B100)	2023
35.	Jain, Mukesh (Dr )	<b>What they Don't Teach You at IITs and IIMS!</b> Acc.No.18882, India: Notion Press com, 215 JAI P23 (D83-D88)	2023
36.	Parthasarathi, Nagesh Rao	<b>Suspended Lives (Novel)</b> Acc.No.18883, New Delhi: Star Pub Pvt. Ltd., 8-31 PAR P22 (B96-B98)	2022
37.	Mittal, J P	<b>Cantonment Laws</b> Acc.No.18884-86, (3 Vol.) MEERUT (U.P): Western Law House, 34 MIT P5 (D22-D26)	2005
38.	Jain, Mukesh (Dr )	<b>Happier You: Strategies to Achieve Peak Joy in Work and Life Using the Science of Happiness</b> Acc.No.18887, India: Notion Press com, 159.928.23 JAI P22 (B81-B82)	2022
39.	Shankar, Sadhna	<b>AROHAN (Hindi)</b> Acc.No.18888, New Delhi: Rajkamal Pakashan, 8-31 SHA P22 (B45-B49)	2022
40.	Lall, Bhuvan	<b>Delhi in the era of revolutionaries 1857-1947</b> Acc.No.18889, India: Notion Press com, 934 LAL P22 (B111-B113)	2022
41.	Puri, Hardeep S	<b>Delhi University: Celebrating 100 Glorious Years</b> Acc.No.18890, New Delhi: Rupa Pub India Pvt. Ltd., 8-94 PUR P22 (B102-B103)	2022
42.	Jamshed	<b>Haiku: Hindustani Laghu Kavitaen (HINDI)</b> Acc.No.18891, Delhi: Alokparv Prakashan, 8-1 JAM P22, (B43-B44)	2022
43.	Balachandran, Vappala	<b>Intelligence Over Centuries</b> Acc.No.18892, Mumbai: Indus Source Books, 327.84 BAL P22( D125)	2022
44.	Verma, Arvind (Dr )	<b>She Must Not Die: Extraordinary Tales of Policing India my Life in the Service.</b> Acc.No.18893, Gurgaon: Thomson Reuters Legal, 92 VER P22, (B102-B103)	2022
45.	Verma, Arvind & Others	<b>Police Leaders as Thinkers</b> Acc.No.18894, Switzerland: Springer, 351.74 VER P23, (C43-C48)	2023
46.	Annamalai, K.	<b>Stepping Beyond Khaki: Revelations of a real-life Singham.</b> Acc.No.18895, New Delhi: Blooms Bury, 8-94 ANN P21 (B102-B103)	2021
47.	Mani	<b>Electronic Banking Frauds (ATM, Mobile Banking &amp; Internet Banking)</b> Acc.No.18896, New Delhi: Kamal Publishers, 332.63 MAN P24 (D8-D9)	2024
48.	Atre B R	<b>Status of Women including Marital Rites under the World Constitutions</b> Acc.No.18897, Delhi: Law & Justice Publishing Co.,	2023

		342.1:396 ATR P23 (D45-D66)	
49.	Pathak, Chintan (Dr)	<b>Landmark Judgments on Cyber Crimes &amp; Cyber Laws</b> Acc.No.18898, DELHI: Law & Justice Publishing Co., 681.14 PAT P23(B93)	2023
50.	Duggal, Pavan (Dr )	<b>Cyber Law 3.0: exhaustive Section-wise commentary on the Information technology Act along with Rules, Regulations, Policies, Notifications etc.</b> Acc.No.18899, Gurgaon: LexisNexis, 681.14 DUG P23 (B93)	2023
51.	Doabia T S (Justice)	<b>Environmental &amp; Pollution Laws in India (in 3 Vol.)</b> Acc.No.18900-18902, Gurgaon (Haryana): LexisNexis, 614.7 DOA P23 (B79-B84)	2023
52.	Bhatnagars	<b>Commentary on Food Safety Law (As amended) 8<sup>th</sup> edn.</b> Acc.No.18903, New Delhi: Whytes & Co., 351.77 BHA P24 (C50-C52)	2024
53.	Kelly, Bernard W	<b>Famous Advocates and Their Speeches</b> Acc.No.18904, Delhi: Law & Justice Publishing Co., 342.56:8-5 KEL P24 (C72-C74)	2024
54.	Moncreiff, Hon F C	<b>Wit and Wisdom of the Bench and Bar</b> Acc.No.18905, Delhi: Law & Justice Publishing Co., 92 MON P23 (B104-B110)	2023
55.	Sharma, Vakul & Sharma, Seema	<b>Information Technology Law and Practice :Cyber Laws and Laws Relating to E-Commerce, Privacy, Social Media, Defamation.</b> Acc.No.18906, Gurgaon: LexisNexis, 681.14 SHA P23 (B93)	2023
56.	Pandey, Rang Nath (Justice)	<b>Law of Digital Personal Data Protection in India</b> Acc.No.18907, Prayagraj: Sweet & Soft, 340:681.14 PAN P24 (D27-D36)	2024
57.	Sreenivasulu N S	<b>Law Relating to Intellectual Property</b> Acc.No.18908, Gurgaon (Haryana): LexisNexis, 347.78(54) SRE P23 (C16-C17)	2023
58.	Nayyar, Yogesh V	<b>Medical Negligence &amp; Medical Evidence</b> Acc.No.18909, Delhi: Lexman, 347.5 NAY P24 (C7-C8)	2024
59.	Ramachandran R	<b>Supreme Court on Words and Phrases Legally Defined</b> Acc.No.18910, New Delhi: Kamal Publishers, 038(34)(54) RAM P24 (D19-D21)	2024
60.	Kumar, Manoj (Dr )	<b>Supreme Court on Commercial Arbitration (Compendium of Cases 1988- 2022)</b> Acc.No.18911-13, New Delhi: Corporate Law Adviser, 347.996 KUM P23 (C34)	2023
61.	Joshi, Nayan	<b>Law Relating to First Information Report</b> Acc.No.18914, New delhi: Lawmanns, 351.74 JOS P24 (C43-C48)	2024
62.	Fali S Nariman	<b>You Must Know Your Constitution</b> Acc.No.18915, New Delhi: Hay House Publishers, 342 NAR P23 (D45-D66)	2023
63.	Shukla, Namrata	<b>Tracing &amp; Scrutiny of Title in Immovable Property</b> Acc.No.18916, New Delhi: KAMAL PUBLISHERS, 347.235 SHU P23 (C1-C2)	2023
64.	Jain M P	<b>Principles of Administrative Law</b> Acc.No.18917, Gurgaon (Haryana): Lexis Nexis, 342.5(54) JAI P17 (C67-C68)	2017
65.	Kandharkar, Rahul	<b>Supreme Court on Bails &amp; Quash</b>	2023

		Acc.No.18918, Hyderabad: ALT Publications, 343.126 KAN P23 (C100-C101)	
66.	Pandit, Taranga	<b>Law of Arrest, Release Bails &amp; Bonds (Amended &amp; Up-to date).</b> Acc.No.18919, New Delhi: Sodhi Publications, 343.126 PAN P23 (C100-C101)	2023
67.	Gupta S N	<b>Dishonour of Cheques and Innovative Digital Frauds: with Model Forms of Notice and Complaint</b> Acc.No.18920, Gurgaon (Haryana): Lexis Nexis 347.745.1 GUP P23 (C14)	2023
68.	Iyer	<b>Protection of Children From Sexual Offences Act, 2012 (POCSO): as amended by the Criminal Law (Amendment) Act, 2018 (Act No. 22 of 2018) along with Protection of Children from sexual Offences Rules, 2020.</b> Acc.No.18921, Delhi: Delhi Law House, 3-053.2 YE P23 (D93-D96)	2023
69.	Mulla, Dinshah Fardunji	<b>Key to Indian Practice: A summary of the code of Civil Procedure.</b> Acc.No.18922, Gurgaon: Lexis Nexis, 347.9 MUL P23 (C19-C24)	2023
70.	Thakker, C K (Justice)	<b>Commentary on the Constitution of India: including summary of constituent assembly debates under relevant articles.</b> Acc.No.18923-25, New Delhi: Whyets & Co., 342(54) THA P23 (D45-D66)	2023
71.	Modak, Anoopam	<b>Commentary on the Consumer Protection Act, 2019 along with United Nations Guidelines on Consumer Protection Containing Ingredients &amp; Case Laws.</b> Acc.No.18926, Delhi: Whitesmann Pub Co., 330.123 MOD P23 (D126-D132)	2023
72.	Kumar R	<b>Commercial Contracts</b> Acc.No.18927, New Delhi: Bharat Law House Pvt Ltd 347.4 KUM P23 (C3-C5)	2023
73.	Nayyar, Yogesh V	<b>Law of Defamation &amp; Malicious Prosecution: Reputation - Intent - Damage Prosecution- Remedy Civil &amp; Criminal.</b> Acc.No.18928, Delhi: Whitesmann Pub Co., 343.631 NAY P23 (C121)	2023
74.	Iyengars	<b>Commentary on Drugs &amp; Cosmetics Act, 1940 (2nd edn. 2024),</b> Acc.No.18929, New Delhi: whytes & Co., 362.1 IYE P24 (C58-C64)	2024
75.	Goyal Seema (Dr	<b>Right to Privacy (A Critical Study)</b> Acc.No.18930, Delhi: CAPITAL PUBLISHING HOUSE, 342.738 GOY P24 (C83-C84)	2024
76.	Cappelletti, Marco	<b>Justifying Strict Liability: A Comparative Analysis in Legal Reasoning.</b> Acc.No.18931, UK: Oxford University Press, 347.991 CAP P22 (C32-C33)	2022
77.	Mcneilly, Kathryn & Warwick, Ben	<b>Times and Temporalities of International Human Rights Law.</b> Acc.No.18932, NEW DELHI: Hart Publishing, 342.7(100) MCN P23 M(A25-A28)	2023
78.	Covarrubia, Patricia	<b>Transboundary Heritage and Intellectual Property Law: Safeguarding Intangible Cultural Heritage</b> Acc.No.18933, London: Routledge Taylor & Francis Group, 347.78 COV P23 (C16-C17)	2023
79.	Sinha, Mosam (Dr )	<b>Approach to Meditation (A step by step Guide)</b> Acc.No.18934, New Delhi: D P S Publishing House, 159.952 SIN P22( D81-D82)	2022
80.	Murty, Sudha	<b>Grandparents' Bag of Stories</b>	2020

		Acc.No.18935, Gurgaon (Haryana): Penguin Random House, 8-32 MUR P20 (B99-B100)	
81.	Parasar, Parmanand	<b>Hamara Pryavarn (in Hindi)</b> Acc.No.18936, New Delhi: Shivank Prakashan, 614.7 PRA P23 (B41)	2023
82.	Singh, Charu Lata	<b>Imbibing Human Values and Ethics</b> Acc.No.18937, New Delhi: D P S Publishing house, 177 SIN P22 (D81-D82)	2022
83.	Lahiri, Jhumpa	<b>Interpreter of Maladies</b> Acc.No.18938, United Kingdom: Harper Collins, Pub 8-32 LAH P19 (B99-B100)	2019
84.	Yadav, Satendr	<b>Jal hi Jivan (Hindi)</b> Acc.No.18939, New Delhi: Shivank Prakashan, 628.16 YAD P23 (B88-B90)	2023
85.	Singh, Ranbir (Dr)	<b>Jalvayu Parivartan Anurup Krishi (Hindi)</b> Acc.No.18940, New Delhi: Shivank Prakashan, 631.16 SIN P24 (B88-B90)	2024
86.	Murty, Sudha	<b>Magic Drum and other favourite stories</b> Acc.No.18941, Gurgaon (Haryana): Penguin Random House, 8-32 MUR P15 (B99-B100)	2015
87.	Narayan, R K	<b>Malgudi days</b> Acc.No.18942, Chennai: Indian Thought Publication, 8-32 NAR N96 (B99-B100)	1996
88.	Frankl, Viktor E	<b>Mans Search for Meaning</b> Acc.No.18943, Great Britian: Rider, 8-32 FRA P8 (B99-B100)	2008
89.	Nabhis	<b>Income Tax Guidelines &amp; Mini Ready Reckoner 2023-24, 2024-2025.</b> Acc.No.18944, New Delhi: Nabhi Publication, NAB P23	2023
90.	THALER, RICHARD H & Sunstein, Cass R	<b>Nudge: the Final Edition</b> Acc.No.18945, India: penguin books, 159.928 THA P21 (D81-D82)	2021
91.	Garg Vijay	<b>Olympiad &amp; Talent Champ Mathematics Class-1</b> Acc.No.18946, New Delhi: D P S Publishing house, 374:793.7 GAR P24 (C65-C66)	2024
92.	Garg Vijay	<b>Olympiad &amp; Talent Champ Mathematics Class-II</b> Acc.No.18947, New Delhi: D P S Publishing house, 374:793.7 GAR P24 (C65-C66)	2024
93.	Garg Vijay	<b>Olympiad &amp; Talent Champ Science Class-I</b> Acc.No.18948 New Delhi: D P S Publishing house 374:793.7 GAR P24 (C65-C66)	2024
94.	Garg Vijay	<b>Olympiad &amp; Talent Champ Science Class-II</b> Acc.No.18949, New Delhi: D P S Publishing house, 374:793.7 GAR P24( C65-C66)	2024
95.	Pai Roopa	<b>Gita for Children</b> Acc.No.18950, Gurgaon: Hachette Book India, 291.8 PAI P15 (D83-D88)	2015
96.	Deshmukh, Purushottam P (Dr)	<b>Plato's 'The Republic': Philosophical Themes, Arguments and Ideas.</b> Acc.No.18951, Delhi: Prashant Book Distributors, 082 DES P23 (D76-D80)	2023
97.	Sanchi, Savya	<b>Social Development and Empowerment of Women</b> Acc.No.18952, Delhi: D P S Publishing house	2021

		001.6:396 SAN P21 D67-D69	
98.	Swamy	<b>Swamy's Compilation of Central Civil Services Temporary Service Rules (21st edn. 2023)</b> Acc.No.18953, Chennai: Swamy publisher (P) Ltd, SWA P23	2023
99.	Selvam, Panneer (Dr)	<b>Technologies in Teaching</b> Acc.No.18954, New Delhi: D P S Publishing House 374 SEL P22 C65-C66	2022
100.	Nagar, Ranita & Thakkar, Hitesh kumar	<b>Economic Analysis of Law &amp; Governance</b> Acc.No.18955, Lucknow: EBC 340 NAG P22 D27-D36	2022
101.	KANTH, Amod K	<b>Khaki on Broken Wings: Cases that Shocked India Police Diaries Book 2,</b> Acc.No.18956, New Delhi: Bloomsbury, 351.74 KAN P23 (C43-C48)	2023
102.	DEWAN, V K	<b>Law Relating to Cruelty &amp; Offences Against Husbands</b> Acc.No.18957, Hyderabad: Asia Law House, 347.627 DEW P23 (C10)	2023
103.	Sinha, Mosam (Dr) & Sinha, Seema	<b>Tanav Avam Samay Prabandha (in Hindi)</b> Acc.No.18958, New Delhi: Shivank Prakashan , 371.77 SIN P22 (B41)	2022
104.	Singh, Shweta (Dr)	<b>Women and Social Reform in Modern India</b> Acc.No.18959, New Delhi: DPS Publishing House 396 SIN P17 (B63-B74)	2017
105.	Bagchi , Jayanta	<b>World Trade Organization</b> Acc.No.18960, Kolkata: Eastern Law House, 38:340 BAG P23 (B61-B62)	2023
106.	Kathuria, R.P.	<b>Supreme Court on Criminal Law 1950-2023</b> Acc.No.18961-66, Gurgaon: LexisNexis, KAT P23	2023
107.	Nanda, S S (Dr )	<b>Treasury of Diamonds of Wisdom (Numerous Valuable Thoughts of Various Types).</b> Acc.No.C-9150, Patiala: Ten Masters Holy Publications, 159.928.23 NAN P22 (D81-D82)	2022
108.	Ghosh, Anindita & Others	<b>Report of Social Audit on the issues of Indo-Bangladesh Border Villagers.</b> Acc.No.C-9154, Hooghly: Banglar Manavadhikar Suraksha Mancha, 355 GH0 P22 (C55-C57)	2022
109.	Bharatshakti	<b>Pakistan's Proxy War in Jammu &amp; Kashmir</b> Acc.No.C-9155, Jammu & Kashmir: Bharatshaki, 362.65 BHA P21 (C58-C64)	2021
110.	Jindal, Sanjeev & Jindal, Abhishek	<b>Sex Laws in India: A critical assessment of sex laws for common man.</b> Acc.No.C-9245, Chandigarh: Unistar Books Pvt. Ltd., 343.54 JIN P21 (C115-C118)	2021
111.	SHEKAR, SUDHANSU	<b>GANDHI-VIMARSH (Hindi)</b> Acc.No.C-9250, Bhagalpur: Darshana Publication, 92(GAN) SHE P15 (B59-B60)	2015
112.	Lokaneeta, Jinee	<b>Torture in India: Practice, Impunity and Prevention</b> Acc.No.C-9251, New Delhi: Quill Foundation, 343.255 LOK P18 (C-109)	2018
113.	Bhandari, Vishwa Mitter	<b>Vishv- Sakshi (Hindi)</b> Acc.No.C-9254, Patiala: Gracious Books 294 BHA P23 (B23-B24)	2023
114.	Bhandari, Vishwa Mitter	<b>Hindu aur Hindustan</b> Acc.No.C-9255, Chandigarh: White Falcon Publishing,	2019



		294 BHA P19 (B23-B24)	
115.	SATYARTHI, Kailash	<b>Entangled in the Web: Cybercrimes against Children in India.</b> Acc.No.C-9272, New Delhi: Kailash Satyarthi Children Foundation, 681.14 SAT P23 (B93)	2023
116.	Swami, Sri Ramanujacharya	<b>Statue of Equality</b> Acc.No.C-9274 Telanga: Jeeyar Integrated Vedic Academy, 291.8(021) SWA P22 (D83-D88)	2022
117.	Vaidya, Sayli Satyjit	<b>Tattarangini (Hindi)</b> Acc.No.C-9275, Pune: Saish Infoted and Publications 8-32 VAI P23 (B50-B56)	2023
118.	Social Action Forum for Manav Adhikar	<b>Status and functioning of local complaints harassment of women at workplace (Prevention, Prohibition and Redressal Act, 2013)</b> Acc. No R-122, New Delhi: Social Action Forum for Manav Adhikar, 396 SOC P19 (NHRC-Res.Rep)	2019
119.	Rani, Radhika	<b>Research Study on Agrarian Crisis and Farmers Suicides: An Empirical Study of endemic States – issues &amp; Concerns.</b> Acc. No R-123, Delhi: NHRC, 631.16 P19 (NHRC Res. Rep)	2019
120.	Kumar, Vikash	<b>Status of Human Rights Education in Colleges and Universities,</b> Acc. No R-124, New Delhi: NHRC, 342.7(100):37 KUM P19 (NHRC-Res.Rep)	2019
121.	Zacharias, Sibi	<b>Human Rights Issues Related to Right to Education of the Children of Migrant Labourers in Kerala,</b> Acc. No R-125, Delhi: NHRC, 342.7(100):342.733 ZAC P18 (NHRC-Res.Rep)	2018
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